

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-507
(IB)-222(PB)/2021
IA/2606/2021, IA/2608/2021

IN THE MATTER OF:

Jyoti Choudhary

....Applicant

SECTION

U/s 94 of (IBC)

Order delivered on 06.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Mr. Milan Negi, Mr. Nikhil Kumar, Adv.
For the ARCIL : Mr. Abhirup Dasgupta, Mr. Ishaan Duggal, Ms. Ruchi
Goyal, Adv.
For the Personal : Mr. Lokesh Malik and Mr. Dhananjaya Sud, Adv.
Guarantor

ORDER

Order is reserved in **IB-222(PB)/2021**.

IA/2606/2021, IA/2608/2021:-

List these IAs on **18.03.2024**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MR. MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)